

Subject: [No subject]
To: vk.agarwal@traf.gov.in

Date: 09/04/19 05:01 PM
From: Mrcable Vision <mrcablevision96@gmail.com>

Respected Sir

Q. Number 30..

The new pricing policy is not explicitly implemented

There is no clear and transparent guidance on the commercial agreement between broadcasters and MSOs

PROFIT SHARING

1)Dividends should be shared equally across all three stakeholders in this business.

DISCRIMINATION

2) Until yesterday, customers were able to watch almost all HD channels for 300 rupees. Unfortunately its impossible now

But it has been multiplied several times since the new price policy was implemented.

It is therefore impossible to turn off the poor and see the channels

This has created the discrimination that rich people can watch all channels but not the poor.It is true democracy?

A government should make the democracy and equality available to the poor citizens without distinction.That is true democracy.

QOS

3)At least 130 Rs. cable TV operators should be profitable to ensure quality of service in the digitalisation.

This has led to the hindrance in implementation of the new tariff policy today.

Therefore,I request you to consider the public interest and cable TV operators profit. Without this two things execution of NTO is hard.

I'm expecting a valuable response for this q number 30..

Thank you

Regards
M.RAJKUMAR MANGAN SALEM
TAMILNADU
LCO 17537
MOBILE NUMBER : 9965129393